

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-10**  
IB-3264(ND)/2019  
In  
New IA-3907

**IN THE MATTER OF:**

M/s Jones Lang Laselle Building Pvt Ltd.  
Vs.  
M/s Duet Sare Outsourcing Pvt Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 05.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Gurmeet Bindra, Advocate  
For the Respondent/CD :  
For the Intervener :

**ORDER**

**IA 3907 of 2020:-**

The counsel for the Applicant is present and prayed for early hearing of **IB 3264 of 2019**. The IA is **allowed**.

The Registry is directed to list the main matter on **IA 3264 of 2019** on 26<sup>th</sup> October 2020.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**